

## Cause List for Mediation Centre

Date : 09/05/2024

**Mediator : Ms. Anshu Aggarwal, Advocate**

Case No.: 1653/23 Case Id: 2402M01177 Referring Judge : Ms. Disha Singh, DHS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:30:00 AM  
PNB Vs. KAMAL KISHAN NAYAR  
Total Days spent : 90

Case No.: 834/21 Case Id: 2403M02576 Referring Judge : Sh. V.K. Khanna, DHJS  
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM  
DOLLY Vs. JATIN KUMAR @ ASHU  
Total Days spent : 48

Case No.: 3553/21 Case Id: 2403M02427 Referring Judge : Sh. Gaurav Katariya, DHS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
M/S AGRICO ORGANICS LTD Vs. SURAJAN SINGH  
Total Days spent : 54

Case No.: 1266/22 Case Id: 2403M02247 Referring Judge : Ms. Kaveri Baweja, DHS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM  
BALAJI TRADING COMPANY Vs. M/S SHREE KRISHNA IMPEX  
Total Days spent : 62

Case No.: 3024/22 Case Id: 2404M03585 Referring Judge : Ms. Charu Aggarwal, DHS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM  
GOPAL KAPOOR Vs. SONIA KAPOOR  
Total Days spent : 13

Case No.: 726/22 Case Id: 2404M03602 Referring Judge : Ms. Anjani Mahajan, DHS  
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM  
RAM SINGH Vs. MAHENDER SINGH & ORS  
Total Days spent : 13

Total : 6

**Mediator : Ms. Babita Chaudhary, Advocate**

Case No.: 398/22 Case Id: 2403M02401 Referring Judge : Sh. Arun Sukhija, DHS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:30:00 PM  
BHUMIKA NANDA Vs. SAKSHAM NAYYAR  
Total Days spent : 53

Total : 1

**Mediator : Ms. Gayatri Aggarwal, Advocate**

## Cause List for Mediation Centre

Date : 09/05/2024

Case No.: 52/22 Case Id: 2403M02204 Referring Judge : Sh. Vaibhav Chaurasia, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM  
KASHI RAM PAWAN KUMAR KARKETING PVT LTD Vs. MUKESH KUMAR  
Total Days spent : 57  
Total : 1

Mediator : Ms. Ila Rawat, DHJS

Case No.: 325/19 Case Id: 2404M03371 Referring Judge : Ms. Hemani Malhotra, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM  
SANTOSH AGGARWAL Vs. SAMEER WHIG  
Total Days spent : 20

Case No.: 34/21 Case Id: 2402M01411 Referring Judge : Sh. Sachin Sood, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM  
MUSHARAF BEGUM Vs. KISHWAR JAHAN  
Total Days spent : 83

Case No.: 2110/19 Case Id: 2404M03593 Referring Judge : Sh. Jiten Mehra, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:30:00 PM  
GIORGIO ARMANI SPA Vs. FAZAL AHMAD SAYYED  
Total Days spent : 13

Case No.: 1044/19 Case Id: 2404M03596 Referring Judge : Ms. Vandana, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:30:00 PM  
ANIL TALWAR Vs. INDIAN EXPRESS & ORS  
Total Days spent : 13

Case No.: 243/23 Case Id: 2405M03843 Referring Judge : Sh. Sahil Gupta, DJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:30:00 PM  
MANOJ KUMAR SHARMA Vs. INDOSTAR CAPITAL FINANCE LTD  
Total Days spent : 6

Case No.: 115/23 Case Id: 2405M03844 Referring Judge : Sh. Sahil Gupta, DJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:30:00 PM  
MANOJ KUMAR SHARMA Vs. INDOSTAR CAPITAL FINANCE LTD  
Total Days spent : 6

Total : 6

Mediator : Ms. Karuna Bala, Advocate

Case No.: 160/23 Case Id: 2403M02809 Referring Judge : Ms. Karuna, DJS

## Cause List for Mediation Centre

Date : 09/05/2024

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time : 12:00:00 PM
<b>PRABHJOT KAUR</b>	<b>Vs. RAMANDEEP SINGH &amp; ORS</b>
	Total Days spent : 41
Case No.: 3420/18 Case Id: 2404M03359 Referring Judge : Ms. Bhavaya Karhail, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
<b>MANJU SINGH</b>	<b>Vs. BEJNATH GOSWAMINA</b>
	Total Days spent : 20
Case No.: 9159/16 Case Id: 2401M00567 Referring Judge : Sh. Shiv Kumar, DHJS	Hearing Time : 12:30:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	
<b>BALRAJ CHADHA</b>	<b>Vs. RAKESH KUMAR CHADHA</b>
	Total Days spent : 111
Case No.: 186/24 Case Id: 2403M02760 Referring Judge : Sh. Himanshu Raman Singh, DJS	Hearing Time : 2:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	
<b>AMARNATH BHARTI</b>	<b>Vs. JITENDER @ JEETU</b>
	Total Days spent : 41
Case No.: 906/23 Case Id: 2404M03357 Referring Judge : Sh. Vikas Madaan, DJS	Hearing Time : 2:30:00 PM
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /	
<b>ALISUN BUNIYADI &amp; ANR</b>	<b>Vs. SHAHIDA ANSARI &amp; ORS</b>
	Total Days spent : 20
Total : 5	

**Mediator : Ms. Neeru Garg, Advocate**

Case No.: 13450/16 Case Id: 2402M00962 Referring Judge : Sh. Jiten Mehra, DHJS	Hearing Time : 12:00:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT	
<b>RATAN LAL CHHABRA</b>	<b>Vs. PRADEEP CHAWLA &amp; ORS</b>
	Total Days spent : 97
Case No.: 4104/23 Case Id: 2404M03366 Referring Judge : Sh. Karanbir Singh, DJS	Hearing Time : 12:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
<b>NIBHA GUPTA</b>	<b>Vs. M/S DELHI MEDICOS &amp; ORS</b>
	Total Days spent : 20
Case No.: 349/23 Case Id: 2404M03568 Referring Judge : Sh. Vijay Shanker, DHJS	Hearing Time : 2:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS	
<b>RAVI KUMAR</b>	<b>Vs. BHAWANA</b>
	Total Days spent : 13
Case No.: 3398/19 Case Id: 2404M03603 Referring Judge : Sh. Kapil Gupta, DJS	

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Date : 09/05/2024

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM  
SHAHIDA Vs. SIRAJUDDIN  
Total Days spent : 13  
Total : 4

Mediator : Ms. Rajni Malhan, Advocate

Case No.: 1315/23 Case Id: 2405M04013 Referring Judge : Sh. Sahil Gupta, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:00:00 AM  
LALJI RAM Vs. LALIT KUMAR  
Total Days spent : 2

Case No.: 865/23 Case Id: 2404M02947 Referring Judge : Ms. Karuna, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM  
PRACHI KHANNA Vs. SAHIL SEHGAL & ORS  
Total Days spent : 34

Case No.: 99/21 Case Id: 2404M02957 Referring Judge : Ms. Vandana, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM  
RAJU SINGH & ANR Vs. SOHAN RAM PAWAR & ANR  
Total Days spent : 34

Case No.: 1011/19 Case Id: 2404M03584 Referring Judge : Ms. Neha Paliwal, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:00:00 PM  
DEEP SHIKHA FLAT OWNER/ OCCUPANTS WELFARE Vs. PRAMOD KUMAR  
Total Days spent : 13

Case No.: 1434/23 Case Id: 2404M03592 Referring Judge : Dr. Neha Kheria, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM  
NOORIN Vs. MOHD ZEESHAN & ORS  
Total Days spent : 13

Case No.: 52/23 Case Id: 2404M03610 Referring Judge : Dr. Neha Kheria, DJS  
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM  
TABASSUM Vs. MUTARZA @ SALMAN  
Total Days spent : 13

Case No.: 949/17 Case Id: 2403M02020 Referring Judge : Sh. Sahil Khurmi, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:30:00 PM  
ARSHAD SALEEM Vs. MOHD MOHSIN & ORS  
Total Days spent : 65

Case No.: 03/17 Case Id: 2403M02014 Referring Judge : Sh. Sahil Khurmi, DJS

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Date : 09/05/2024

Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:30:00 PM
<b>ARSHAD SALEEM</b>	<b>Vs. MOHD MOHSIN</b>	<b>Total Days spent :</b>	<b>65</b>
Case No.:	191/22	Case Id:	2405M04125
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Shivli Talwar, DJS
<b>NIRMAL KAUR</b>	<b>Vs. SANTOKH SINGH &amp; ORS</b>	Hearing Time :	2:30:00 PM
		<b>Total Days spent :</b>	<b>2</b>
<b>Total :</b>	<b>9</b>		

**Mediator : Ms. Sunita Jain, Advocate**

Case No.:	952/2023	Case Id:	2405M03932
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS
<b>ANITA GULATI</b>	<b>Vs. PANKAJ GULATI &amp; ORS</b>	Hearing Time :	12:00:00 PM
		<b>Total Days spent :</b>	<b>6</b>
Case No.:	50/24	Case Id:	2403M02756
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS
<b>M/S DAIRY CHEM CORPORATION</b>	<b>Vs. HIMALAYA FOOD INTERNATIONAL LTD</b>	Hearing Time :	12:30:00 PM
		<b>Total Days spent :</b>	<b>41</b>
Case No.:	643/23	Case Id:	2405M03831
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Ashutosh Kumar, DHJS
<b>OMNIPLAST PVT LTD</b>	<b>Vs. HITKARI GRAM UDYOG</b>	Hearing Time :	2:00:00 PM
		<b>Total Days spent :</b>	<b>6</b>
<b>Total :</b>	<b>3</b>		

**Mediator : Ms. Sushma Tyagi, Advocate**

Case No.:	9436/19	Case Id:	2405M03833
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Dr. Neha Kheria, DJS
<b>KAMINI</b>	<b>Vs. VISHAL &amp; ORS</b>	Hearing Time :	11:00:00 AM
		<b>Total Days spent :</b>	<b>6</b>
Case No.:	1159/17	Case Id:	2404M02952
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Umang Joshi, DJS
<b>SUMER SINGH</b>	<b>Vs. ANIL</b>	Hearing Time :	12:00:00 PM
		<b>Total Days spent :</b>	<b>34</b>
Case No.:	34/19	Case Id:	2312M11536
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Rajesh Malik, DHJS
		Hearing Time :	12:00:00 PM

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Date : 09/05/2024

RDS HOSPITALITY PVT LTD & ORS

Vs. ARPIT YADAV

Total Days spent : 146

Case No.: 1354/23

Case Id: 2402M01402

Referring Judge : Ms. Neha Paliwal, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 12:00:00 PM

NAVEEN JAIN

Vs. SANJEEV JAIN

Total Days spent : 83

Case No.: 22/22

Case Id: 2312M11538

Referring Judge : Sh. Rajesh Malik, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:00:00 PM

GUFRAH KAHN

Vs. ARPIT YADAV

Total Days spent : 146

Case No.: 1454/18

Case Id: 2312M11537

Referring Judge : Sh. Rajesh Malik, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 12:00:00 PM

ARPIT YADAV

Vs. RDS HOSPITALITY PVT LTD & ORS

Total Days spent : 146

Case No.: 735/22

Case Id: 2402M01915

Referring Judge : Ms. Vrinda Kumari, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

PARVATI & ANR

Vs. RAMESH NAINIWAL & ORS

Total Days spent : 69

Case No.: 16103/16

Case Id: 2403M02161

Referring Judge : Sh. Sachin Sood, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 3:00:00 PM

SANJAY KUMAR

Vs. KALYAN SAHAY SHARMA & ORS

Total Days spent : 62

Total : 8

**Mediator : Not Assigned, NIL**

Case No.: 2730/23

Case Id: 2405M04150

Referring Judge : Sh. Vaibhav Pratap Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:00:00 AM

DR SARABJEET NARANG

Vs. DR LAL CHANDNANI LABS LTD & ANR

Total Days spent : -1

Case No.: 881/22

Case Id: 2405M04151

Referring Judge : Sh. Vaibhav Pratap Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:00:00 AM

M/S ABHI RUBBER & CHEMICALS

Vs. UNIVERSAL INDUSTRIES

Total Days spent : -1

Case No.: 1854/22

Case Id: 2405M04152

Referring Judge : Sh. Vaibhav Pratap Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

## Cause List for Mediation Centre

Date : 09/05/2024

<b>PRECIOUS ELECTROCHEM INDIA PVT LTD</b>	<b>Vs.</b>	<b>BIJENDER SINGH HOODA</b>	<b>Total Days spent :</b>	<b>-1</b>
<b>Case No.:</b> 2590/19	<b>Case Id:</b> 2405M04158	<b>Referring Judge :</b> Ms. Mansi Malik, DJS	<b>Hearing Time :</b> 12:00:00 PM	
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
<b>M/S JANA SMALL FINANCE BANK LTD</b>	<b>Vs.</b>	<b>REKHA SINGH</b>	<b>Total Days spent :</b>	<b>-1</b>
<b>Case No.:</b> 12217/17	<b>Case Id:</b> 2405M04157	<b>Referring Judge :</b> Ms. Neha Goel, DJS	<b>Hearing Time :</b> 12:00:00 PM	
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
<b>VINOD WASON</b>	<b>Vs.</b>	<b>TAPISH KUMAR CHAUHAN</b>	<b>Total Days spent :</b>	<b>-1</b>
<b>Case No.:</b> 1920/23	<b>Case Id:</b> 2405M04184	<b>Referring Judge :</b> Sh. S.K. Aggarwal, DHJS	<b>Hearing Time :</b> 12:00:00 PM	
<b>Case Type :</b> MATRIMONIAL : PETITION FOR DIVORCE				
<b>DEEPAK</b>	<b>Vs.</b>	<b>RINKI @ NIDHI DEVI</b>	<b>Total Days spent :</b>	<b>-1</b>
<b>Case No.:</b> 345/23	<b>Case Id:</b> 2405M04154	<b>Referring Judge :</b> Sh. Ajeet Narayan, DJS	<b>Hearing Time :</b> 12:00:00 PM	
<b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY				
<b>KASHISH GUPTA</b>	<b>Vs.</b>	<b>PERAL ACADEMY</b>	<b>Total Days spent :</b>	<b>-1</b>
<b>Case No.:</b> 256/23	<b>Case Id:</b> 2405M04153	<b>Referring Judge :</b> Sh. Digvinay Singh, DHJS	<b>Hearing Time :</b> 12:00:00 PM	
<b>Case Type :</b> COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				
<b>M/S ODITI APPLAINCES LLP</b>	<b>Vs.</b>	<b>M/S MALHOTRA ENTERPRISES</b>	<b>Total Days spent :</b>	<b>-1</b>
<b>Case No.:</b> 447/23	<b>Case Id:</b> 2405M04160	<b>Referring Judge :</b> Ms. Reetika Jain, DJS	<b>Hearing Time :</b> 12:30:00 PM	
<b>Case Type :</b> MATRIMONIAL : DOMESTIC VIOLENCE				
<b>TARANA UMAR</b>	<b>Vs.</b>	<b>ADIL SARFARAZ CHAUDHARY &amp; ORS</b>	<b>Total Days spent :</b>	<b>-1</b>
<b>Case No.:</b> 9157/16	<b>Case Id:</b> 2405M04162	<b>Referring Judge :</b> Sh. Gopal Singh Chauhan, DHJS	<b>Hearing Time :</b> 12:30:00 PM	
<b>Case Type :</b> INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				
<b>DHANNI DEVI</b>	<b>Vs.</b>	<b>RAM SWAROOP</b>	<b>Total Days spent :</b>	<b>-1</b>
<b>Case No.:</b> 4482/23	<b>Case Id:</b> 2405M04161	<b>Referring Judge :</b> Sh. Karanbir Singh, DJS	<b>Hearing Time :</b> 12:30:00 PM	
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
<b>JITEN MODI</b>	<b>Vs.</b>	<b>ASHUTOSH KUMAR PANDEY</b>	<b>Total Days spent :</b>	<b>-1</b>
<b>Case No.:</b> 7755/16	<b>Case Id:</b> 2405M04155	<b>Referring Judge :</b> Sh. Gopal Singh Chauhan, DHJS		

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Date : 09/05/2024

Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time :	12:30:00 PM
<b>RAM SAROOP</b>	<b>Vs. DHANNI DEVI &amp; ORS</b>	<b>Total Days spent :</b>	<b>-1</b>
Case No.:	1737/23	Case Id:	2405M04159
Referring Judge :	Sh. Kautuk, DJS	Hearing Time :	12:30:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	12:30:00 PM
<b>SURENDER SINGH</b>	<b>Vs. M R DHAWAN</b>	<b>Total Days spent :</b>	<b>-1</b>
Case No.:	1041/19	Case Id:	2405M04156
Referring Judge :	Ms. Neha Paliwal, DHJS	Hearing Time :	12:30:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time :	12:30:00 PM
<b>INDER MOHAN NAGPAL</b>	<b>Vs. PARAS HANDA</b>	<b>Total Days spent :</b>	<b>-1</b>
Case No.:	103/21	Case Id:	2405M04174
Referring Judge :	Sh. Abhishek Goyal, DHJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	2:00:00 PM
<b>MEGHNA GULSHAN</b>	<b>Vs. SUNIL AHUJA</b>	<b>Total Days spent :</b>	<b>-1</b>
Case No.:	180/20	Case Id:	2405M04164
Referring Judge :	Sh. Abhishek Goyal, DHJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	2:00:00 PM
<b>RAJINDER KHANNA &amp; ANR</b>	<b>Vs. M/S BHAWNA METAL &amp; ANR</b>	<b>Total Days spent :</b>	<b>-1</b>
Case No.:	4486/19	Case Id:	2405M04166
Referring Judge :	Sh. Rupinder Singh Dhiman, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
<b>DILIP KUMAR VERMA</b>	<b>Vs. VARUN SHARMA</b>	<b>Total Days spent :</b>	<b>-1</b>
Case No.:	154/19	Case Id:	2405M04167
Referring Judge :	Sh. Karanbir Singh, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
<b>ARUN MALHOTRA</b>	<b>Vs. PUNEET RAI</b>	<b>Total Days spent :</b>	<b>-1</b>
Case No.:	255/23	Case Id:	2405M04168
Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	2:00:00 PM
<b>KAPIL SETH</b>	<b>Vs. MANIK DHALLA</b>	<b>Total Days spent :</b>	<b>-1</b>
Case No.:	134/19	Case Id:	2405M04169
Referring Judge :	Sh. Karanbir Singh, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
<b>ARUN MALHOTRA</b>	<b>Vs. SACHIN SURI</b>	<b>Total Days spent :</b>	<b>-1</b>



## Cause List for Mediation Centre

Date : 09/05/2024

Case No.:	3442/21	Case Id:	2405M04170	Referring Judge :	Sh. Vaibhav Pratap Singh, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
SURINDER KUMAR KHANNA		Vs.		SUNIL SURI					
Case No.:	148/19	Case Id:	2405M04171	Referring Judge :	Sh. Karanbir Singh, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
ARUN MALHOTRA		Vs.		PUNEET RAI					
Case No.:	35/24	Case Id:	2405M04173	Referring Judge :	Ms. Aneez Bishnoi, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS								
ANJALI		Vs.		KRISHNA PRATAP SINGH					
Case No.:	5551777/16	Case Id:	2405M04163	Referring Judge :	Ms. Karuna, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
PARVINDER KAUR		Vs.		HITESH SACHDEVA & ORS					
Case No.:	58/21	Case Id:	2405M04175	Referring Judge :	Sh. Abhishek Goyal, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
SUNIL AHUJA		Vs.		MEGHNA GULSHAN					
Case No.:	2622/22	Case Id:	2405M04176	Referring Judge :	Dr. Neha Kheria, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
SHABNAM KHATOON		Vs.		SHAHNAWAJ KHAN & ORS					
Case No.:	16112/18	Case Id:	2405M04177	Referring Judge :	Ms. Katyayini Sharma Kandwal, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
RAVINDER KAUR MEHTA		Vs.		BABITA					
Case No.:	429/19	Case Id:	2405M04178	Referring Judge :	Sh. Karanbir Singh, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
ARUN MALHOTRA		Vs.		PUNEET RAI					
Case No.:	135/19	Case Id:	2405M04179	Referring Judge :	Sh. Karanbir Singh, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
ARUN MALHOTRA		Vs.		SACHIN SURI					

## Cause List for Mediation Centre

Date : 09/05/2024

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Case No.: 136/19      Case Id: 2405M04180      Referring Judge :      Sh. Karanbir Singh, DJS  
Case Type :      138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time :      2:00:00 PM  
ARUN MALHOTRA      Vs.      LALIT KATARIA  
Total Days spent :      -1

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Case No.: 153/19      Case Id: 2405M04181      Referring Judge :      Sh. Karanbir Singh, DJS  
Case Type :      138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time :      2:00:00 PM  
ARUN MALHOTRA      Vs.      F M MANAGEMENT PVT LTD & ANR  
Total Days spent :      -1

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Case No.: 155/19      Case Id: 2405M04182      Referring Judge :      Sh. Karanbir Singh, DJS  
Case Type :      138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time :      2:00:00 PM  
ARUN MALHOTRA      Vs.      PUNEET RAI  
Total Days spent :      -1

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Case No.: 178/20      Case Id: 2405M04172      Referring Judge :      Sh. Abhishek Goyal, DHJS  
Case Type :      CRIMINAL OTHERS : CRIMINAL OTHERS      Hearing Time :      2:00:00 PM  
BIPIN KHANNA      Vs.      M/S BHAWNA METAL & ORS  
Total Days spent :      -1

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Case No.: 4487/19      Case Id: 2405M04165      Referring Judge :      Sh. Rupinder Singh Dhiman, DJS  
Case Type :      138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time :      2:00:00 PM  
DILIP KUMAR VERMA      Vs.      VARUN SHARMA  
Total Days spent :      -1

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Case No.: 538/23      Case Id: 2405M04183      Referring Judge :      Ms. Aneez Bishnoi, DJS  
Case Type :      MATRIMONIAL : DOMESTIC VIOLENCE      Hearing Time :      2:30:00 PM  
ASHA      Vs.      VIVEK KUMAR & ORS  
Total Days spent :      -1

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Case No.: 42/23      Case Id: 2405M04186      Referring Judge :      Sh. Murari Prasad Singh, DHJS  
Case Type :      MATRIMONIAL : MATRIMONIAL OTHERS      Hearing Time :      3:00:00 PM  
PINKY      Vs.      PRAVEEN GUPTA  
Total Days spent :      -1

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Total : 36

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Mediator :      Sh. Alok Aggarwal, Retd Judicial Officer

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Case No.: 901/21      Case Id: 2405M03950      Referring Judge :      Sh. V.K. Khanna, DHJS  
Case Type :      125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.      Hearing Time :      12:00:00 PM  
LAXMI      Vs.      RAKESH MANIK AGARWAL  
Total Days spent :      6

## Cause List for Mediation Centre

Date : 09/05/2024

Case No.: 1648/23 Case Id: 2403M02384 Referring Judge : Sh. Gaurav Katariya, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
GAGAN PREET SINGH Vs. KUSH KUMAR  
Total Days spent : 55

Case No.: 1510/21 Case Id: 2404M03597 Referring Judge : Ms. Vandana, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
POONAM MEHRA Vs. SACHIN SONI & ORS  
Total Days spent : 13

Case No.: 419/24 Case Id: 2404M02966 Referring Judge : Ms. Charu Aggarwal, DHJS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM  
RUBY MEHRA Vs. MAHESH PAHWA  
Total Days spent : 34

Case No.: 578/19 Case Id: 2405M03829 Referring Judge : Sh. Ashutosh Kumar, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:30:00 PM  
ASHOK SAXENA Vs. NARENDER SINGH  
Total Days spent : 6

Case No.: 5707/2024 Case Id: 2405M03952 Referring Judge : DLSA West, DLSA (West)  
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 3:00:00 PM  
M/S UNITY BULD MART PVT LTD Vs. TRIPTA BHATIA  
Total Days spent : 6

Total : 6

Mediator : Sh. Ashok Mittal, Advocate

Case No.: 38/2022 Case Id: 2405M03927 Referring Judge : Sh. Sanjay Sharma-II, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM  
RAJENDER KUMAR & ANR Vs. DCB BANK LTD & ORS  
Total Days spent : 6

Case No.: 881/23 Case Id: 2403M02748 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM  
VINTAGE CREDIT & LEASING PVT LTD Vs. SIMI AGGARWAL & ANR  
Total Days spent : 41

Case No.: 180/13 Case Id: 2403M02217 Referring Judge : Sh. Ankit Karan Singh, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 PM  
STATE Vs. NARESH PAL SINGH & ORS  
Total Days spent : 63

## Cause List for Mediation Centre

Date : 09/05/2024

Case No.: 23/24 Case Id: 2403M02623 Referring Judge : Sh. Murari Prasad Singh, DHJS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:30:00 PM  
AKSHAY KOTWAL Vs. IVISHA KOTWAL  
Total Days spent : 48  
Total : 4

Mediator : Sh. Dinesh Rohilla, Advocate

Case No.: 190/19 Case Id: 2404M02949 Referring Judge : Ms. Payal Singhal, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:30:00 AM  
IDBI BANK LTD Vs. SUNIL KUMAR & ANR  
Total Days spent : 34

Case No.: 2672/21 Case Id: 2403M02619 Referring Judge : Sh. Gaurav Katariya, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
M/S AGRICO ORGANICS LTD Vs. SAGAR GHORPHADE  
Total Days spent : 48

Case No.: 1068/19 Case Id: 2404M02953 Referring Judge : Sh. Vikas Madaan, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM  
M/S VINTAGE CREDIT & LEASING PVT LTD Vs. PRAVER OBEROI  
Total Days spent : 34

Case No.: 3124/21 Case Id: 2403M02618 Referring Judge : Sh. Gaurav Katariya, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
M/S AGRICO ORGANICS LTD Vs. SAGAR GHORPHADE  
Total Days spent : 48

Case No.: 3903/17 Case Id: 2403M02327 Referring Judge : Sh. Gaurav Sharma, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 12:30:00 PM  
MANISHA SHARMA Vs. CHANDER MOHAN SHARMA  
Total Days spent : 55

Case No.: 592/20 Case Id: 2402M01451 Referring Judge : Sh. Ashok Kumar, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:30:00 PM  
VIKAS KHURANA Vs. ANITA SHARMA  
Total Days spent : 83  
Total : 6

Mediator : Sh. J.S. Kalra, Advocate

Case No.: 1589/17 Case Id: 2404M03803 Referring Judge : Sh. Mayank Aggarwal, DJS

## Cause List for Mediation Centre

Date : 09/05/2024

Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	12:30:00 PM
<b>VINOD KUMAR GARG</b>	<b>Vs.</b>	<b>RAJESH AGGARWAL &amp; ANR</b>	
		Total Days spent :	9
Case No.:	3282/16	Case Id:	2404M03749
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Divya Gupta, DJS
<b>CAPITAL FIRST LTD</b>	<b>Vs.</b>	<b>VIKRAM SHIV CHARAN</b>	Hearing Time : 2:30:00 PM
		Total Days spent :	9
Case No.:	38/18	Case Id:	2405M03830
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Manya, DJS
<b>STATE</b>	<b>Vs.</b>	<b>NIRMAL KUMAR &amp; ORS</b>	Hearing Time : 2:30:00 PM
		Total Days spent :	6
Total :	3		

**Mediator : Sh. Pawan Kawrani, Advocate**

Case No.:	300/22	Case Id:	2405M03944
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Shivli Talwar, DJS
<b>KANTA @ KANCHAN</b>	<b>Vs.</b>	<b>MAHESH @ DINESH</b>	Hearing Time : 12:00:00 PM
		Total Days spent :	6
Case No.:	3059/2021	Case Id:	2405M03943
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Shivli Talwar, DJS
<b>STATE</b>	<b>Vs.</b>	<b>MAHESH @ DINESH</b>	Hearing Time : 12:00:00 PM
		Total Days spent :	6
Case No.:	3260/22	Case Id:	2404M03674
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Vaibhav Pratap Singh, DJS
<b>SARAVJIT SINGH</b>	<b>Vs.</b>	<b>VIKAS</b>	Hearing Time : 12:00:00 PM
		Total Days spent :	13
Case No.:	3696/20	Case Id:	2404M03675
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Katyayini Sharma Kandwal, DJS
<b>M/S MAHENDRU TEX FAB</b>	<b>Vs.</b>	<b>M/S REEMA ENTERPRISES</b>	Hearing Time : 2:15:00 PM
		Total Days spent :	13
Case No.:	8652/16	Case Id:	2403M02250
Case Type :	PARTITION : SUIT FOR PARTITION	Referring Judge :	Sh. Mukesh Kumar II, DHJS
<b>JYOTI PRAKASH</b>	<b>Vs.</b>	<b>RAJINDER &amp; ORS</b>	Hearing Time : 2:30:00 PM
		Total Days spent :	62
Total :	5		

## Cause List for Mediation Centre

Date : 09/05/2024

**Mediator : Sh. Preetjit Singh, Advocate**

Case No.: 1084/23 Case Id: 2403M02255 Referring Judge : Ms. Reetika Jain, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:30:00 AM  
AANCHAL SHARMA Vs. AVAN SHARMA & ANR  
Total Days spent : 62

Case No.: 216/21 Case Id: 2404M03604 Referring Judge : Ms. Tapasya Aggarwal, DJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM  
GOBIND KAUR SETHI Vs. JAS PAL SINGH SETHI & ORS  
Total Days spent : 13

Case No.: 769/23 Case Id: 2404M03605 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM  
CANARA BANK Vs. M/S TRIPTI  
Total Days spent : 13

Case No.: 311/21 Case Id: 2405M03838 Referring Judge : Sh. Sudhanshu Kaushik, DHJS  
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 1:30:00 PM  
MUTHU SWAMY Vs. APPU SWAMY & ORS  
Total Days spent : 6

Case No.: 12831/18 Case Id: 2402M01192 Referring Judge : Sh. Mayank Mittal, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:15:00 PM  
DELHI POLLUTION CONTROL COMMITTEE Vs. HOTEL AURA  
Total Days spent : 90

Case No.: 2530/19 Case Id: 2403M02611 Referring Judge : Sh. Nitish Kumar Sharma, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM  
SAROJ GUPTA Vs. M/S UNIVERSAL TRADING COMPANY  
Total Days spent : 48

Total : 6

**Mediator : Sh. Rajesh Gupta, Advocate**

Case No.: 12633/16 Case Id: 2404M03364 Referring Judge : Sh. Anil Chandhel, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM  
RATAN Vs. RAJPAL SINGH & ORS  
Total Days spent : 20

Case No.: 696/23 Case Id: 2404M03410 Referring Judge : Sh. V.K. Khanna, DHJS  
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM  
PRIYANKA Vs. ROHIT

## Cause List for Mediation Centre

Date : 09/05/2024

				Total Days spent :	20
Case No.:	1368/17	Case Id:	2404M03761	Referring Judge :	Sh. Murari Prasad Singh, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM
ANUPAM		Vs.	GAURAV KUMAR	Total Days spent :	9
Case No.:	272/23	Case Id:	2404M03756	Referring Judge :	Ms. Karuna, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	3:00:00 PM
ASHA @ ANNU		Vs.	ARUN	Total Days spent :	9
Case No.:	173/24	Case Id:	2404M03751	Referring Judge :	Sh. Digvinay Singh, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	3:00:00 PM
STATE BANK OF INDIA		Vs.	DEEPAK CHAUHAN	Total Days spent :	9
Total :	5				

**Mediator :** Sh. Rajesh Sharma, Advocate

Case No.:	7479/19	Case Id:	2403M02569	Referring Judge :	Sh. Mayank Mittal, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:00:00 AM
DELHI POLLUTION CONTROL COMMITTEE		Vs.	M/S MAX PRINTS FF	Total Days spent :	48
Case No.:	236/18	Case Id:	2402M01890	Referring Judge :	Sh. Shubham Devadiya, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:30:00 AM
STATE		Vs.	BIJENDER KUMAR	Total Days spent :	69
Case No.:	6591/18	Case Id:	2403M02617	Referring Judge :	Ms. Katyayini Sharma Kandwal, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
POOJA FINLEASE LTD		Vs.	MONISA BEGAM	Total Days spent :	48
Case No.:	133/19	Case Id:	2404M03608	Referring Judge :	Sh. Abhishek Srivastava, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 PM
MADHU BALA		Vs.	KAMLESH KUMAR JAIN	Total Days spent :	13
Case No.:	8592/16	Case Id:	2403M02018	Referring Judge :	Sh. Ashok Kumar, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 PM
RAVINDER PAL SINGH		Vs.	SEWA SINGH		

## Cause List for Mediation Centre

Date : 09/05/2024

Total Days spent : 65

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Case No.: 2030/23      Case Id: 2403M02030      Referring Judge : Ms. Reetika Jain, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE      Hearing Time : 2:30:00 PM  
KHUSHBU      Vs.      SHIVAM KUMAR & ORS  
Total Days spent : 65

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Total : 6

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**Mediator : Sh. Sanjay Garg II, DHJS**

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Case No.: 4213/22      Case Id: 2403M02716      Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 11:00:00 AM  
RAJA RAM JINDAL      Vs.      M/S PNR HOLIDAYS PVT LTD & ANR  
Total Days spent : 42

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Case No.: 2071/22      Case Id: 2403M02718      Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 11:00:00 AM  
RAJA RAM JINDAL      Vs.      M/S PNR HOLDINGS PVT LTD & ORS  
Total Days spent : 42

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Case No.: 2074/22      Case Id: 2403M02719      Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 11:00:00 AM  
RAJA RAM JINDAL      Vs.      M/S PNR HOLDINGS PVT LTD & ORS  
Total Days spent : 42

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Case No.: 2070/22      Case Id: 2403M02717      Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 11:00:00 AM  
RAJA RAM JINDAL      Vs.      M/S PNR HOLDINGS PVT LTD & ORS  
Total Days spent : 42

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Case No.: 4215/22      Case Id: 2403M02724      Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 11:00:00 AM  
RAJA RAM JINDAL      Vs.      M/S PNR HOLDINGS PVT LTD & ORS  
Total Days spent : 42

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Case No.: 1126/22      Case Id: 2405M03934      Referring Judge : Sh. Ajeet Narayan, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY      Hearing Time : 12:30:00 PM  
M/S B R WORLD BOOKS      Vs.      M/S BOOKVISTAS COM  
Total Days spent : 6

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Total : 6

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**Mediator : Sh. Suneet Nagpal, Advocate**



## Cause List for Mediation Centre

Date : 09/05/2024

Case No.: 4154/23 Case Id: 2404M02956 Referring Judge : Sh. Karanbir Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
M/S VINTAGE CREDIT & LEASING PVT LTD Vs. VIVEK RANA  
Total Days spent : 34

Case No.: 3999/19 Case Id: 2403M02409 Referring Judge : Ms. Neha Goel, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
SIROHI HOME PRODUCT PVT LTD Vs. PRIYANKA SINDHU BHARDWAJ  
Total Days spent : 53

Case No.: 375/23 Case Id: 2402M01912 Referring Judge : Sh. V.K. Khanna, DHJS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:30:00 PM  
DEEPANSHU JUNEJA Vs. VANI JUNEJA  
Total Days spent : 69

Case No.: 858/21 Case Id: 2402M01443 Referring Judge : Ms. Vandana, DHJS  
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:30:00 PM  
MASTER KESHAV & ORS Vs. LATE SH BHAGWAN DASS ASIWAL & ORS THR LRS  
Total Days spent : 83

Case No.: 487/21 Case Id: 2405M03941 Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM  
VIKRAM KUMAR Vs. RUPESH KUMAR  
Total Days spent : 6

Case No.: 683/23 Case Id: 2403M02754 Referring Judge : Ms. Gita, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM  
CHAMPA Vs. BHARAT & ORS  
Total Days spent : 41

Case No.: 684/23 Case Id: 2403M02755 Referring Judge : Ms. Gita, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM  
ASHA Vs. RAJU & ORS  
Total Days spent : 41

Total : 7

Mediator : Sh. Vineet Malhotra, Advocate

Case No.: 281/18 Case Id: 2404M03743 Referring Judge : Sh. Murari Prasad Singh, DHJS  
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 10:30:00 AM  
PRIYANKA PANCHARIYA Vs. MURLI MANOHAR @ BITTOO  
Total Days spent : 9

Total :

# Cause List for Mediation Centre

Date : 09/05/2024

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